

**Central Administrative Tribunal  
Madras Bench**

**OA/310/00609/2018**

**Dated Monday the 4<sup>th</sup> day of June Two Thousand Eighteen**

**P R E S E N T**

**Hon'ble Mr. R.Ramanujam, Member(A)**

P. Thangam  
No. 2F/2, Thiru Vi Ka Nagar  
Puthur  
Tennur Post  
Trichy – 620 017. .. Applicant

**By Advocate M/s. Ratio Legis**

**Vs.**

1. Union of India, rep. by  
The General Manager  
Southern Railway  
Park Town, Chennai – 600 003.
2. The Senior Divisional Personnel Officer  
Ponmalai Workshop  
Southern Railway  
Ponmalai – 620 004. .. Respondents

**By Advocate Mr. P. Srinivasan**

## ORAL ORDER

Pronounced by Hon'ble Mr.R.Ramanujam, Member(A)

Heard both sides. The applicant has filed this OA seeking the following relief:-

“To call for the records related to the service to late T. Ramachandran in the Railway service and the representation dated 23.12.2016 by the applicant and to direct the respondents to extend the benefit of family pension with admissible interest in terms of Rule 75 of the Pension Rules to the applicant with admissible interest”

2. It is submitted that the applicant is a widowed daughter of one late T. Ramachandran a retired Chargeman 'A' who died on 09.10.1997. The applicant submitted Annexure A4 representation dated 23.12.2016 for family pension which is still pending with the respondents for consideration. Hence this OA.
3. Learned counsel for the applicant submits that the applicant would be satisfied if the respondents are directed to consider the representation of the applicant within a time limit specified.
4. Mr. P. Srinivasan takes notice for the respondents.
5. Keeping in view the limited relief sought and without going into the substantive merits, the respondents are directed to consider Annexure A4 representation of the applicant dated 23.12.2016 for family pension and pass a

reasoned and speaking order within a period of two months from the date of receipt of copy of this order.

6. OA is disposed of at the admission stage.

(R.Ramanujam)  
Member(A)  
04.06.2018

AS